

AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) to (d). There is no permanent shortage. Whenever temporary shortages are reported, necessary imports of the material are allowed as per the provisions of Import & Export Policy.

### **Regional Gas Grids**

2943. SHRIMATI JAYANTI PATNAIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Commission propose to set up regional gas grids for different regions; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMADUTT): (a) There is no proposal at present to set up interstate regional gas grids. The only interstate gas pipeline so far set up is the HBJ Pipeline.

(b) Does not arise.

### **Airport at Kanyakumari**

2944. SHRI N. DENNIS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government propose to set up an airport at Kanyakumari in Tamil Nadu;

(b) if so, whether any studies have been undertaken in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c). Do not arise.

### **Clearance to fresh proposals for power projects in Bihar**

2945. SHRI SYED SHAHABUDDIN: Will the Minister of ENERGY be pleased to state:

(a) the details of fresh proposals for setting up of new power projects submitted by Bihar Government to Union Government during the current financial year;

(b) the reasons for delay in the clearance of projects; and

(c) the likely date for the clearance of the projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) No fresh proposals have been received from techno-economic appraisal in the Central Electricity Authority from Government of Bihar during the current financial year for setting up of new power projects.

(b) and (c). In view of answer to (a) above, these questions do not arise.

### **Plastic Industries in Delhi**

2946. SHRIRAM SAMUJHAWAN: Will the Minister of INDUSTRY be pleased to state:

(a) the details of small scale and large scale plastic industries in Delhi separately; and

(b) the details of their locations etc.?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-

**CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL):** (a) and (b). There are number of plastic units manufacturing PVC pipes, polyethene bags, foot wears, belts, storage tanks, T.V. cabinets and other allied house hold items in small scale and large scale, spread over mainly in Wazirpur, Okhla, Kirtinagar, Mayapuri, Udyog Nagar, Narayana, Lawrance Road, Zhil-Mil, Tahirpur etc. industrial area in Delhi.

**Problems of small scale Pharmaceutical Formulators**

2947. CH. SUNDER SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the marketing problems of small scale pharmaceutical formulators;

(b) whether Union Government have taken any steps to ensure that the Central as well as State Government undertakings give preference to small scale pharmaceutical formulators in purchases vis-a-vis the large scale sector; and

(c) whether preference is given to basic bulk drug manufacturers having their own formulation units and if so, the reasons thereof and its effects on small scale pharmaceutical formulators?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): (a) to (c). It is the policy of the Government of India to give purchase preference upto 15% to all

small scale industries including those in pharmaceutical sector when competing with large scale units.

**Surplus work Charged Employees in Anandpur Sahib Hydro-Electric Project, Nangal**

2948. SHRI KAMAL CHAUDHARY: Will the Minister of ENERGY be pleased to state:

(a) the number of work charged employees working in Anandpur Sahib Hydro-electric Project, Nangal have been discharged from service, declared surplus during 1985, 1986, 1987, 1988 and 1989 (till 30th June), year-wise;

(b) the number out of the absorbed or are likely to be absorbed in other Projects in Punjab like Thein Dam, Ropar Thermal Power Project, Mankerian Hydel Project, Sutlej link Canal, etc. during the above period, year-wise;

(c) the present strength of the work charges employees at Anandpur Sahib Hydel Project and how many of them are likely to be discharged/declared surplus; and

(d) the steps being taken to absorb the remaining work charged employees discharged earlier?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(a) On completion of the Anandpur Sahib Hydro-electric Project, 6547 employees who were recruited for construction activities were declared surplus. Of these 5346 were discharged from service after giving them full terminal benefits. The details of work charged employees who have been discharged from service, declared surplus from 1985-86 to 30.6.1989 are as follows: